प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

.वेबसाइट**ं** <u>www.rbi.org.in/hindi</u> Website : <u>www.rbi.org.in</u> ई-मेल/email : <u>helpdoc@rbi.org.in</u>





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October 16, 2024

Seven NBFCs surrender their Certificate of Registration to RBI

The following seven Non-Banking Financial Companies (NBFC) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

i) Cancellation of CoR due to exit from Non-Banking Financial Institution (NBFI) business:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancellation of CoR
1	Saluja Hire Purchase Limited	25/31, Karachi Khana, Kanpur, Uttar Pradesh, 208001	12.00004	February 21, 1998	September 03, 2024
2	Vaya Finserv Private Limited	Unit # 4B, 4th Floor, Plot # 98 & 99, Lumbini Layout, Spaces & More Business Park @ Gachibowli # 2, Gachibowli, Hyderabad, Seri Lingampally, Telangana - 500032	N-09.00449	May 04, 2017	September 05, 2024
3	Jewelrock Commodeal Pvt. Ltd.	113/169, Swarup Nagar, Kanpur, Uttar Pradesh - 208002	B-12.00467	July 25, 2018	September 09, 2024
4	V A M Commercial Co Ltd	9, Parsee Church Street, Kolkata, West Bengal- 700001	05.00004	January 19, 1998	September 12, 2024
5	Kanak Packaging Products Pvt Ltd	41, Chowringhee Road, Kanak Building, 2 nd Floor, Kolkata, West Bengal - 700071	05.00202	February 20, 1998	September 19, 2024

ii) Cancellation of CoR due to meeting the criteria prescribed for unregistered Core Investment Company (CIC) that do not require registration:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of cancellation of CoR
1	Revathi Holdings	No. 67, Chamiers	B-07.00504	October	September
	Private Limited	Road, Chennai,		25, 2000	02, 2024
		Tamilnadu – 600028			·

iii) Cancellation of CoR due to NBFC ceasing to be a legal entity due to amalgamation/ merger/dissolution/ voluntary strike-off, etc.:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued	Date of cancellation
				on	of CoR
1	Ashwamedh	Woodburn Central, 3 rd	B.05.05081	May 29,	September
	Properties Pvt	Floor, 5A, Woodburn		2003	03, 2024
	Ltd	Park Road, Kolkata,			
		West Bengal- 700020			

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(Puneet Pancholy)
Chief General Manager